

R.O.C.No.58444-A/2018/C3



NOTIFICATION

Sub: Holiday – Demise of High Dignitaries – The Government of Tamil Nadu has declared Holiday on 17.08.2018 as a mark of respect for the departed soul of Thiru.Atal Bihari Vajpayee, former Prime Minister of India - Permission to declare holiday on 17.08.2018 for the High Court (Principal seat at Madras and Madurai Bench of Madras High Court, Madurai) - Orders Issued

Ref : G.O.Ms.No.618 Public (Protocol-I) Department, Government of Tamil Nadu, dated. 16.08.2018

It is notified that 17.08.2018 (Friday) is declared as a holiday for High Court (Principal Seat at Madras and Madurai Bench of Madras High Court, Madurai), in view of the Government Order cited, declaring 17.08.2018 (Friday) as a Holiday as a mark of respect to late Thiru.Atal Bihari Vajpayee, former Prime Minister of India.

HIGH COURT, MADRAS
DATED: 16.08.2018

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R.O.C.No.58444-A/2018/C3



OFFICIAL MEMORANDUM

Sub: Holiday – Demise of High Dignitaries – The Government of Tamil Nadu has declared Holiday on 17.08.2018 as a mark of respect for the departed soul of Thiru.Atal Bihari Vajpayee, former Prime Minister of India - Permission to declare holiday on 17.08.2018 for all the Subordinate Courts in the State of Tamil Nadu - Orders Issued.

Ref : G.O.Ms.No.618 Public (Protocol-I) Department, Government of Tamil Nadu, dated. 16.08.2018

All the Principal District Judges/Unit Heads in the State of Tamil Nadu are hereby informed that 17.08.2018 (Friday) is declared as a holiday in view of the Government Order cited, declaring 17.08.2018 (Friday) as a Holiday as a mark of respect to late Thiru.Atal Bihari Vajpayee, former Prime Minister of India.

The receipt of the Official Memorandum is required to be acknowledged at once.

HIGH COURT, MADRAS
DATED: 16.08.2018

R. J. S.
16/8/18
REGISTRAR GENERAL

R.O.C.No.58444-A/2018/C3



OFFICIAL MEMORANDUM

Sub: Holiday – Demise of High Dignitaries – The Government of Puducherry has declared Holiday on 17.08.2018 as a mark of respect for the departed soul of Thiru.Atal Bihari Vajpayee, former Prime Minister of India - Permission to declare holiday on 17.08.2018 for all the Courts in the Union Territory of Puducherry - Orders Issued.

The Chief Judge, Puducherry is hereby informed that 17.08.2018 (Friday) is declared as a holiday for all the Courts in the Union Territory of Puducherry as a mark of respect to late Thiru.Atal Bihari Vajpayee, former Prime Minister of India.

The receipt of the Official Memorandum is required to be acknowledged at once.

HIGH COURT, MADRAS
DATED: 16.08.2018

R. Jha
16/8/18
REGISTRAR GENERAL

To

The Chief Judge, Puducherry